NOTICE

In supersession to Notice dated 08.05.2025, it is hereby notified for the information of Advocates and Parties appearing in person that the Division Bench of the Hon'ble Shri Justice Kamal Khata and the Hon'ble Shri Justice Arif S. Doctor have issued the following directions regarding the Vacation Court from 10th May 2025 to 17th May 2025:

- 1. The Court Will assemble at 10.30 a.m. on 13th May 2025 and 15th May 2025.
- 2. No mentioning of matters is permitted. Circulation will be granted by way of praecipe only.
- 3. Circulation praecipes be submitted to the Associate/Sheristedar, as the case may be, by 3.00 p.m. on the previous day of the Court day.
- 4. Praecipe shall be in brief and must contain following particulars:
 - (i) Date of filing of the matter, and the Act and Section under which be filed.
 - (ii) Date of impugned order / cause of action, last order & whether any relief granted.
 - (iii) Urgency to move vacation court and what is the relief sought.
 - (iv) Also, statement if circulation was previously applied for and if refused.
- 5. In the event, it is found that there is no urgency in any matter which is mentioned, heavy costs will be imposed.
- 6. Only matters in which circulation is granted will be listed on board.

Dated this 9th day of May 2025.

By Order,

sd/-

(H. M. Bhosale)

Registrar (Judl. I)

High Court, A.S., Bombay

sd/-

(A. H. Laddhad)

Prothonotary & Senior Master

High Court, O.S. Bombay.